

**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 24.08.2020**

<b>MORNING SESSION</b>			
<b>Sl.No.</b>	<b>Case Number</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
1	R.A.15022/2020	B.M.B	
2	R.A.15004/2019	B.M.Lokesh	G.K.
3	R.A.15072/2019	D.M. Shivakumar	M.N.
4	R.A.15038/2019	P. Rajareddy	L.KR.
5	R.A.15001/2017	N.R.	B.L.K
6	M.A.15009/2019	N.D. Onkarappa	A.R.S.R.
7	R.A.15039/2018	T.K.R.	M.K.S.
8	M.A.15030/2019	A.R.S.R.	J.C.K
9	M.V.C.48/2018	N.M. Manjunath	T.H.C.
10	M.V.C.49/2018	N.M. Manjunath	T.H.C.
<b>AFTERNOON SESSION</b>			
1	M.A.15092/2019	A.R.S.R.	M.C.S.
2	Cr.R.P.15018/2019	C.Ravikumar	A.R.S.R.
3	CrI.A.15007/2019	N.S.M.	N.K.S.
4	CrI.A.15005/2020	N. Jagadeesha	
5	CrI.R.P.15007/2020	Venkata Reddy C.L.	
6	CrI.A.15016/2019	H. Mallan Goud	
7	CrI.Misc.15102/2020	Babajan	P.P.
8	CrI.Misc.15104/2020	R. Chandra Shekar	P.P.
9	CrI.A.15001/2019	Vishnumurthy	S.K.
10	S.C.15027/2019	P.P.	
<b>Judgment \ Orders</b>			
1	M.C.15059/2020	M/s Mylariaiah Associates	
2	M.C.15052/2020	D.N.N.	

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, Cause List, Dated 24-08-2020.

<b>MORNING SESSION</b>			
<b>HEARING</b>			
<b>Case No.</b>		<b>Plaintiff / Defendants Name</b>	
1.	O.S. 484/20	-	K. Ashokan V/s. H.S. Suresh
2.	O.S. 678/12	-	Mahadevappa V/s. Lakshminarasimhappa
3.	O.S. 600/12	-	Anjinappa V/s. Gopalaswamy
4.	Misc. 65/16	-	S.L.A.O. V/s. Anjinappa
5.	O.S. 1448/06	-	Motamma V/s. Hanumanthappa
6.	O.S. 678/07	-	Hinduja Estate V/s. Tyagaraj
7.	O.S. 176/12	-	Muniyamma V/s. Munegowda
8.	O.S. 598/12	-	Lakshmidevi V/s. Yellappa
9.	O.S. 768/18	-	Doddappaiah V/s. Thoti Muniyappa
10.	FR. 474/20	-	Manjamma V/s. Venkataswamy
<b>AFTERNOON SESSION</b>			
11.	O.S. 915/15	-	Ramachandrappa V/s Talvar Muniyappa
<b>New Suits - Plaintiff/Defendants Name</b>			
12.	O.S. 538/20	-	Thimmakka V/s. Venkatamma
13.	O.S. 540/20	-	Shanthamma V/s. Nadukerappa
14.	O.S. 542/20	-	Narayanappa V/s. Muniyamma
15.	O.S. 544/20	-	Kalappa V/s. Susheelamma
16.	O.S. 546/20	-	Muniyappa V/s Muniyamma
17.	O.S. 550/20	-	R.Sridhar V/s Kempanna
18.	O.S. 552/20	-	R.Digvijay V/s K. Ramesh
19.	O.S. 554/20	-	Lakshamma V/s Ramanna
20.	R.A. 13/20	-	K.Manjunatha V/s Kempanna

I/c. Prl. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka.